

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
RAJYA SABHA
UNSTARRED QUESTION NO-881
ANSWERED ON- 09/02/2021

CASES OF BANK FRAUD REGISTERED

881. SHRI K. SOMAPRASAD

Will the Minister of FINANCE be pleased to state:-

- (a) the details of bank fraud cases registered during the last three years, the details thereof, year-wise, amount-wise and agency-wise;
- (b) the names and details of companies and the functionaries who are accused in the bank fraud during the last three years; and
- (c) the details of top banks officials involved in the bank fraud cases during the last three years and the details of action taken against them?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI ANURAG SINGH THAKUR)

(a): Government, in 2015, issued “Framework for timely detection, reporting, investigation etc. relating to large value bank frauds” to Public Sector Banks for dealing with frauds in accounts exceeding Rs. 50 crore, if classified as non-performing assets (NPAs), and instituted wide-ranging structural and procedural reforms through the framework and other steps to check frauds in banks. Systematic and comprehensive checking, including of the legacy stock of NPAs, for frauds under the framework has been taken note of by the Reserve Bank of India (RBI) in its Financial Stability Report of December 2019, in which RBI has observed that this has helped unearth frauds perpetrated over a number of years. This is reflected in the increased amount involved in frauds of Rs. 1 lakh and above, as reported by Scheduled Commercial Banks (SCBs) and select financial institutions (FIs) based on the date of reporting, from Rs. 41,167 crore in the financial year (FY) 2017-18, Rs. 71,543 crore in FY2018-19, and Rs. 1,85,644 crore in FY2019-20. While improved detection and reporting have increased the reported amount involved in recent years, the comprehensive steps taken to check bank frauds have resulted in the amount involved based on the date of occurrence of fraud increased from Rs. 21,378 crore in FY2017-18 to Rs. 27,473 crore in FY2018-19 and declined sharply to Rs. 6,813 crore in FY2019-20.

(b) and (c): The data is being collected and will be laid on the Table of the House.
